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ITEM NO.6

COURT NO.1

SECTION XI

S U P R E M E C O U R T O F
RECORD OF PROCEEDINGS

I N D I A

I.A. 3/2014 in Civil Appeal No. 4196/2014

YASIN & ANR.

Appellant(s)

VERSUS

MURARI LAL
(For early hearing and office report)

Respondent(s)

Date : 09/01/2015 This application was called on
for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE A.K. SIKRI

For Appellant(s) Mr. Ejaz Maqbool, Adv.
Mr. C. George Thomas, Adv.
Mr. Faraz Maqbool, Adv.

For Respondent(s) Mr. Akshat Goel, Adv.
Mr. Mukul Kumar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Application for early hearing is dismissed.

[Charanjeet Kaur]
Court Master

[Vinod Kulvi]
Asstt. Registrar

Signature Not Verified

Digitally signed by
Charanjeet Kaur
Date: 2015.01.09
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